

Ref. :- Applications received from Shri. P. R. Kadam, D.J.-1 & Addl. Sessions Judge, S'durg, dt. 12/04/19, Smt. V. A. Patravale, C.J.M. & C.J.(S. D.), S'durg, dt. 09/04/2019, Shri.A.R.Ubale, Secretary, District Legal Services Authority, S'durg, dt.20/04/19, Shri.K.C.Rajput, C.J.(J.D.), Kudal, dt. 08/04/19, Shri. M.S. Budhwant, C.J.(J.D.), Sawantwadi, dt.15/04/19, Smt.R.R.Kale, C.J.(J.D.), Malvan, dt. 12/04/19, Shri.G.S.Mane, C.J.(J.D.), Deogad, dt. 15/04/19, Shri.S.A.Jamadar, C.J.(J.D.), Kankavli, dt. 16/04/19, Shri.S.B.Patil, Jt.C.J.(J.D.), Kankavli, dt.15/04/19, Shri. V. D. Patil, C. J. (J.D.), Vengurla, dt.09/04/19 and Smt. S. H. Panhale, Jt.C.J.(J.D.), S'wadi, dt.25/04/19, requesting to grant them summer vacation.

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OFFICE ORDER

The following Judicial Officers in Sindhudurg District are allowed to enjoy summer vacation for the year 2019, as shown in Col. No.3 below. The Judicial Officers mentioned in Col. No.4 should hold charge of the Court of the Judicial Officers mentioned in Col. No.2 and dispose off urgent work at their places during the period of vacation granted to those Judicial Officers.

Sr. No.	Name & Designation of the Judicial Officers	Period of Vacation	Name & Designation of the Judicial Officer with whom charge of the Court of the Judicial Officer mentioned in Col. No.2 is kept.
1	2	3	4
01)	Shri. P. R. Kadam, District Judge -1 & Addl. Sessions Judge, Sindhudurg.	06/05/2019 to 19/05/2019	From 06/05/2019 O.H. to 17/05/2019 O.H. shall remain with the undersigned and from 17/05/2019 A.O.H. to 20/05/2019 B.O.H. shall remain with Smt. V. A. Patravale, Chief Judicial Magistrate & Civil Judge (S.D.), Sindhudurg. Smt. V. A. Patravale, Chief Judicial Magistrate & Civil Judge (S. D.), Sindhudurg is hereby empowered under Section 36 of the Civil Courts Act (Act XIV of 1869) and to performs the duties enumerated therein and under Section 10 (3) of the Code of Cr.P.C., 1973 (Act 2 of 1974) to dispose off urgent applications that may be made to the Court of District Judge-1 and Additional Sessions Judge, Sindhudurg, during the period stated above.

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1	2	3	4
02)	Smt.V.A.Patravale, Chief Judicial Magistrate & Civil Judge (S. D.), Sindhudurg.	20/05/2019 to 02/06/2019	<p>The charge of the Court of the Civil Judge (S.D.) Sindhudurg & Administrative charge of the court of the C.J.M., Sindhudurg from 20/05/2019 O.H. to 03/06/2019 B.O.H. shall remain with ----</p> <p>Shri. P.R.Kadam, District Judge -1 & Addl. Sessions Judge, Sindhudurg. &</p> <p>The charge of the Court of the Chief Judicial Magistrate, Sindhudurg except administrative work shall remain with Shri. S.A.Jamadar, Civil Judge (J.D.) & J.M.F.C., Kankavli. (From 20/05/2019 O.H. to 27/05/2019 B.O.H.)</p> <p><u>And</u> -</p> <p>Shri.S.B.Patil, Jt. Civil Judge (J. D.) & J.M.F.C., Kankavli. (From 27/05/2019 O.H. to 02/06/2019)</p>
03)	Shri. A.R.Ubale, Secretary, District Legal Services Authority, Sindhudurg.	20/05/2019 to 26/05/2019	Shri. P. R. Kadam, District Judge -1 & Addl. Sessions Judge, Sindhudurg. (From 20/05/2019 O.H. to 26/05/2019)
04)	Shri. K. C. Rajput, Civil Judge (J.D.) & J.M.F.C., Kudal.	06/05/2019 to 12/05/2019	Shri. V. D. Patil, Civil Judge (J.D.) & J.M.F.C., Vengurla. (From 06/05/2019 O.H. to 13/05/2019 B.O.H.)
05)	Shri. M. S. Budhwant, Civil Judge (J.D.) & J.M.F.C., Sawantwadi.	13/05/2019 to 26/05/2019	Shri. K. C. Rajput, Civil Judge (J.D.) & J.M.F.C., Kudal. (From 13/05/2019 O.H. to 20/05/2019 B.O.H.) and Smt. S .H. Panhale, Jt. Civil Judge (J.D.) & J.M.F.C., Sawantwadi. (From 20/05/2019 O.H. to 27/05/2019 B.O.H.)